

Declaration of Assets and Liabilities

Year 2025-26

I, Niraj Kumar, son/daughter/wife of Late Rameshwar Prasad
 aged 29 years, belonging to Bihar Legislative Assembly
 service and presently working as Office Attendant.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2500	NILL	NILL	NILL	NILL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-1,30,000 PNB-10,000 P.O-1000	NILL	NILL	NILL	NILL
(iii)	Bonds, Debentures and Shares in companies	S.B.I S.I.P 5000/- Muth	NILL	NILL	NILL	NILL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SEP 5000 NILL	NILL	NILL	NILL	NILL
(v)	Motor Vehicles (details of make, etc.)	HONDA BROKER 1789	NILL	NILL	NILL	NILL
(vi)	Jewellery (give details of weight and value)	NILL	NILL	NILL	NILL	NILL
(vii)	Other assets, such as values of claims / interests	NILL	NILL	NILL	NILL	NILL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Niraj Kumar
12/02/2026

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(v)	Others (such as interest in property)	NILL	NILL	NILL	NILL	NILL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NILL	NILL
	(ii) Loans from financial institutions	NILL	NILL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	NILL
	(b) dues to departments dealing with supply of water	NILL	NILL
	(c) dues to departments dealing with supply of electricity	NILL	NILL

Misraj Kumar
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	(d) dues to departments dealing with telephones	NILL	NILL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	NILL
	(f) Other dues, if any	NILL	NILL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EQQPKS175N	NILL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	NILL
	(iii) Sales Tax [Only in case of proprietary business]	NILL	NILL
	(iv) Property Tax	NILL	NILL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Niraj Kumar

Name of Employee: NIRAJ KUMAR

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 12/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Niraj Kumar
12/02/2026